

mote exports, improve productivity, encourage ancillary industries, generate employment particularly in the rural areas.

Kaiga Atomic Power Plant

7738. SHRI PUSHPA DEVI SINGH: Will the PRIME MINISTER be pleased to state:

(a) whether the cost of Kaiga Atomic Power Plant has increased sharply;

(b) if so, the reason therefor; and

(c) the latest revised cost of this Power Plant vis-a-vis its original cost?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (SHRI BHUVNESH CHATURVEDI): (a) to (c). The original cost estimate of Kaiga Atomic Power Project 1&2 (2x220 MWe) was Rs. 730.72 crores as sanctioned in June 1987 and the present anticipated cost estimate is about Rs. 1600 crores excluding the interest during construction. The major reasons for the increase in project cost include escalation during construction, increase in the scope of work due to design improvements and safety requirements, increase in taxes and duties, foreign exchange rate variations and effect of devaluation.

Write Petitions in Allahabad High Court

7739. SHRI UDAYSINGRAO GAIKWAD: Will the PRIME MINISTER be pleased to state:

(a) the number of Writ Petitions pending in the Allahabad High Court as on March 31, 1993;

(b) the number of Writ Petitions which are more than 10 years old;

(c) the number of vacancies of Judges in the said High Court as on March 31, 1993; and

(d) the efforts being made to fill-up the vacancies and for quick disposal of cases,

particularly Writ Petitions?

THE MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS: (SHRI H.R. BHARDWAJ): (a) and (b). The information as on 31st December, 1991, which is readily available is as follows:-

(c) As on 31st March, 1993, 5 posts of permanent Judges were vacant in the Allahabad High Court.

(d) The process of consultation among the concerned constitutional authorities is on for filling up the vacancies of Judges in the Allahabad High Court. The various recommendations made by the Arrears Committee which examined the problem of arrears in Courts, covering various aspects, for expeditious disposal of cases including Writ Petitions in the High Courts have been commended to all the concerned Central Ministries, State Governments/High Courts including Allahabad High Court for necessary follow-up action.

Forecast of Monsoon

7740. DR. LAL BAHADUR RAWAL: Will the PRIME MINISTER be pleased to refer to the reply given on April 21, 1993 to Unstarred Question No. 6336 regarding forecast of Monsoon and to state in detail each of the sixteen regional, global, ocean, atmospheric parameters used in the Power Regression Model to forecast total quantum of monsoon rainfall?>

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY (DEPARTMENT OF ELECTRONICS AND DEPARTMENT OF OCEAN DEVELOPMENT) AND THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI RANGARAJAN KUMARAMANGALAM): The model for forecast of Southwest monsoon rainfall used by the India Meteorological Department utilises a set of 16 regional and global parameters related to Indian monsoon. These are: